## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/664/(IB)/2017 PETITION NUMBER : NEYCER INDIA LTD NAME OF THE PETITIONER(S) : GAIL INDIA LTD NAME OF THE RESPONDENT(S) : 11 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. T. K. Bhaskas Counsel for The Chwetha Vasuderan to phi cant 2. G.S. Vivekman Counsel for the Respondent M/s. Gridhar & Sai

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent has filed an Application; copy of which is given to the other side. However, he has not provided the informations as listed under para 6(a) i to iv. Counsel for the Respondent is directed to provide the said information to the Counsel for the Applicant before next date of hearing. Counsel for the Applicant is directed to file counter on the Application filed by the Counsel for the Respondent. Matter is posted for the arguments. Put up on 03.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)